

term 'full autonomy', but only autonomy, which, of course, means maximum autonomy.

**Shri Swell:** I beg to differ.

**Shri Lal Bahadur Shastri:** That may be so; therefore, I said that I was saying that subject to correction. Anyhow, what the quantum of autonomy will be will also depend upon the report of the commission.

**Shri Swell:** On a point of order. I would request the hon. Minister Without Portfolio to kindly refer to the papers relating to the proceedings of our meeting with the Prime Minister, wherein the term 'full autonomy' is clearly used and was clearly discussed between us and the Prime Minister.

**Shri Lal Bahadur Shastri:** May I say this? ..

**Mr. Speaker:** The hon. Member has only asked the hon. Minister to refer to those papers.

**Shri Lal Bahadur Shastri:** I merely wanted to clear up one thing, that the hon. Prime Minister did not use those words. Those words were used by Shri Swell and perhaps others, especially by Shri Swell when he met the Prime Minister, and the Prime Minister, it is said, reacted somewhat favourably over all the points that the hon. Member had raised with him.

**Shri Swell:** I would request the Minister Without Portfolio to refer to those proceedings where the brunt of the Prime Minister's offer is clearly laid down; they were drafted by his Ministry and then given to us after the approval of the Prime Minister.

**Mr. Speaker:** I would suggest another meeting between the Member and the hon. Minister.

**Shri Buta Singh:** May I know whether it is proposed gradually to extend the federal principle of autonomy to the entire border areas?

**Shri Lal Bahadur Shastri:** They are already autonomous, that is, all the border states.

**Shri P. R. Chakraverti:** What are the exact implications of the full mea-

sure of autonomy which has been promised to the hill tribes, and what are the necessary accompaniments?

**Shri Lal Bahadur Shastri:** As far as I know, nothing specific has been promised. There has been a general discussion, and in order to work it out, specific terms of reference will have to be drawn up and a commission set up.

**Shri Tridib Kumar Chaudhuri:** Is it in the contemplation of Government that this autonomy which has been offered to the hill districts would be something more than the quantum of autonomy which they already enjoy under the Constitution, and if so, in what way would it be greater than the autonomy that they at present enjoy under the Constitution?

**Shri Lal Bahadur Shastri:** They will certainly get greater autonomy in accordance with these proposals. But it will not in any way go against any provisions of the Constitution.

### सैनिकों के लिए नाम के बिल्ले

\*१२६६. श्री श्रीकारलाल बेरवा : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछेक प्रशिक्षण केन्द्रों तथा संस्थापनों में भारतीय सेना की सभी श्रेणियों के लिये "नामों के बिल्ले" देने की प्रथा आरम्भ की जा रही है ; और

(ख) यदि हाँ, तो योजना की मोटी रूपरेखा क्या है ?

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री बा० रा० चह्दाण) : (क) तथा (ख) जी हाँ। प्रयोगात्मिक तौर पर ४ प्रशिक्षण संस्थापनों में सभी श्रेणियों के लिए नामों के बिल्ले जूटाए गए हैं। इससे उच्च अफसर और प्रशिक्षक, प्रशिक्षण पा रहे अफसर/सैनिक की उसके नाम से सम्बोधित कर सकेंगे। सेना अधिकारी यह महसूस करते हैं, कि इससे उसे अपने व्यक्तित्व के विकास में सहायता मिलेगी, तथा अफसरों और सैनिकों में परस्पर, और घना सम्पर्क स्थापित कर सकने में भी।

[(a) and (b). Yes Sir, 'Name Tags' have been provided for all ranks in 4 training institutions as an experimental measure. This would enable an officer soldier undergoing training being addressed by his name by his superior officers and instructors. The Army authorities feel that this would help in developing his individuality, and establishing a closer link between the officers and the soldiers.]

**श्री श्रीकार लाल बरवा :** मैं जानना चाहूंगा कि ये जो बिल्ले परिचय के लिए लगाए गए हैं, तो अफसरों के बिल्लों के अन्दर और सैनिक बिल्लों के अन्दर क्या पहचान होगी, और उनके खोने के ऊपर जांच के लिए क्या कार्रवाई की जाएगी।

**Shri D. R. Chavan:** There is practically no difference between the tags of the officers and men. The name will be stencilled on the cloth. It will be fixed on the top of the right pocket.

**श्री श्रीकार लाल बरवा :** इन बिल्लों को लगाने का खास अभिप्राय क्या है ? परिचय के अलावा इससे और काम हो सकता है ? क्या इन बिल्लों से रेल में टिकट के लिए या पासपोर्ट के लिए भी कुछ काम लिया जा सकेगा और अगर कोई पाकिस्तानी या चीनी सैनिक इन को लेकर हमारी तरफ आ जाये तो उसके खिलाफ क्या कार्रवाई की जाएगी ?

**प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण):** यह तो सब गलतफहमियां हैं इस काम के बारे में। इनका उद्देश्य तो यह है कि अफसरों और जवानों के बीच निजी सम्बन्ध स्थापित हो। अगर उनको नम्बर से पुकारने के बजाय नाम से पुकारा जाएगा तो उनमें ज्यादा विश्वास पैदा होगा।

**श्री श्रीकार लाल बरवा :** मान लो कि किसी पाकिस्तानी या चीनी सैनिक को यह बिल्ला मिल गया और वह हमारे सैनिकों में मिल कर हमारा भेद लेने आये तो उसकी जांच के लिए क्या व्यवस्था है।

**अध्यक्ष महोदय :** इस बात का खतरा नहीं होना चाहिए।

**श्री यु० सि० चौधरी :** क्या यह समझा जाए कि इन बिल्लों को लगाने के बाद जो यूनितों के नाम कन्धों पर होते हैं वे समाप्त हो जायेंगे।

**Shri D. R. Chavan:** It is affixed on the top of the right pocket.

**Mr. Speaker:** Would those on the shoulders be dispensed with or would they remain?

**Shri D. R. Chavan:** They will remain.

**Shri Indrajit Gupta:** Am I to take it that this practice of introducing name tags is going to be confined only to the training period of these soldiers or will it be a permanent feature of their service conditions? Also, in view of the fact that similarity of names is very common in our country, for example, there may be ten Ram Singhs, will there be any other method devised to identify one name from another?

**Shri Y. B. Chavan:** If they have the same names, there will be some other way to identify them, for example, surname, or father's name. That also can be indicated there.

These experiments are being made in four institutions. If they succeed, they will be undertaken in all.

**श्री हुकम चन्व कछवाय :** हमारी सेना अनेकों वर्षों से काम कर रही है। तो अभी क्यों यह आवश्यक समझा गया कि इनको यह बिल्ला दिया जाए ? और इन बिल्लों को पूरी तरह अमल में लाने के लिए कितना समय लगेगा और इस काम पर कितना खर्चा आवेगा ?

**Shri Y. B. Chavan:** As I said, this recommendation was made by the Army Commanders' Conference held in October 1963. The Army commanders felt that it was necessary to make an experiment on these lines because this practice is prevalent in all the armies of the world. Of

course if it succeeds, naturally we will have to go into the question of cost etc.

श्री यशपाल सिंह: ये बिल्के किस भाषा के अक्षरों में लिए जायेंगे ?

श्री यशवन्त राव चव्हाण : देवनागरी में लिए जायेंगे ।

#### Film Awards

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\*1297. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the special criteria or standard fixed by Government for giving State Awards to feature films;

(b) how many Hindi films competed for the 1963-64 awards;

(c) the number of films which got the awards and their names; and

(d) whether all these award winning films fulfilled the required standard?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) No special criteria have been fixed by Government for selection of feature films for giving State Awards. It has, however, been laid down in the Rules that the object of the State Awards is to encourage the production of films of a high aesthetic and technical standard and of educational and cultural value.

(b) 17 (including Urdu and Hindustani).

(c) A statement is laid on the Table of the House. [Placed in Library, See No. LT-2846/64.]

(d) The Central Committee of State Awards does not recommend any film for an Award unless, in their opinion, it is of a standard adequate for an Award.

**Shri Subodh Hansda:** Is it a fact that while declaring the film *Shehar Aur Sapna* as the best picture, there was difference of opinion among the members of the Central Selection

Committee and the Chairman as this film was not recommended for the best prize by the Zonal Selection Committee and was placed as the sixth film? If that is so, I would like to know the special features represented in this film in comparison with the best picture in Bengali, *Mahanagar*, which is awarded the third prize?

**Shri Sham Nath:** We do not know whether there was any difference of opinion among the members of the Committee in regard to the film for the President's Gold Medal, but we are aware that they adopted a system of marking, and on the basis of that marking they decided that the President's Gold Medal should be awarded to *Shehar Aur Sapna*.

**Shri Subodh Hansda:** Is it a fact that the writer and director of this film called on some of the members of the Selection Committee and tried to convince them of the ideas of socialism and requested them to give it the best award to make it fit for the President's Gold Medal?

**Shri Sham Nath:** The question is not very clear, but as far as I understand...

**Mr. Speaker:** Were any influences exercised by the director and the writer on the people who make the selection? Is that the question?

**Shri Sham Nath:** Not to our knowledge.

**Shri P. Venkatasubbalah:** May I know whether the Government is aware of the criticism in the press regarding the composition of the judges, and if so, may I know on what basis this composition has been made and the qualifications that will make a man or woman fit to be on the committee?

**Shri Sham Nath:** The Central Committee was a very high powered one, and was headed by an ex-Minister, and it included an ex-Advocate-General, an ex-Governor, an ex-Chief Justice, two M.Ps., two exM.Ps. and two some other prominent people.